

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1768

ANSWERED ON:04.08.2010

COAL LINKAGE

Singh Shri Sushil Kumar

**Will the Minister of COAL be pleased to state:**

(a) whether many cement plants and power projects are pending due to unavailability of proper coal linkages;

(b) if so, the details of the companies and States in which these projects are pending; and

(c) the timeframe by which the coal linkage for these projects would be finalized so that the projects could kick start their operation?

ANSWER

**Answer**

MINISTER OF STATE IN THE MINISTRY COAL(INDEPENDENT CHARGE) AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) &(b): The details of applications pending in this Ministry as on 31st July,2010, seeking Linkage/ Letter of Assurance (LoA) for long-term coal supply, state-wise, is given below:-

S No.	Name of the State	Number of applications pending from Power Sector, including Captive Power Plants.	Number of applications pending from Cement Plants, excluding Captive Power
1.	Andhra Pradesh	60	25
2.	Assam	38	3
3.	Bihar	13	0
4.	Chhattisgarh	159	11
5.	Gujarat	37	3
6.	Himachal Pradesh	2	1
7.	Jammu & Kashmir	0	0
8.	Haryana	2	5
9.	Jharkhand	37	8
10.	Karnataka	32	0
11.	Kerala	3	11
12.	Madhya Pradesh	82	9
13.	Maharashtra	91	0
14.	Meghalaya	8	1
15.	Orissa	91	0
16.	Pondichery	1	0
17.	Punjab	11	0
18.	Rajasthan	24	15
19.	Tamil Nadu	31	6
20.	Uttar Pradesh	59	2
21.	Uttarakhand	1	0
22.	West Bengal	50	1

(c): As per extant procedure, all pending applications are required to be considered by the Inter-ministerial Standing Linkage Committee (Long term) based on the recommendations of the administrative Ministry and other relevant factors. However, no timeframe for holding the meeting of the Standing Linkage Committee (Long term) for Power and Cement has been decided so far.